NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : TCP/111/2016 NAME OF THE PETITIONER(S) : B. Adi Narayana Reddy & another NAME OF THE RESPONDENT(S) : Adarsh Estates Private Limited & 5 others UNDER SECTION : 111, 397/398, 402 & 406 S.No. NAME (IN CAPITAL) **DESIGNATION SIGNATURE** REPRESENTATION BY WHOM 1) Tivil-Saiviha.

Sanded Kumon Counser Lun D1- L4 n Haishonkarmon counsel tox and for RSIR6 3) Nether Adithy. Reddy **ORDER**

Ms Swetha Vasudevan, counsel for petitioners present. Shri T V P Sai Vihari, counsel for R1 to R4 and Shri Adithya Reddy, counsel for R5 & R6 are present. Counsel for R5 & R6 sought time for filing counter. Time extended at request. Put up on **09.03.2017 at 10.30 A.M.**

(K.Anantha Padmanabha Swamy) Member (Judicial)